

**(1869) 11 CAL CK 0008**

**Calcutta High Court**

**Case No:** None

Tamor Sing

APPELLANT

Vs

Kalidas Roy

RESPONDENT

---

**Date of Decision:** Nov. 29, 1869

---

### **Judgement**

Phear, J.

The Court will take judicial notice of the signature of the Jailor u/s 16, Act XV of 1869, the Prisoner's Testimony Act. Attorney for plaintiff: Baboo B.N. Mitter.